

NATIONAL LOK ADALAT

13th Day of August, 2022

BENCH - I

**The Hon'ble Justice Saugata Bhattacharyya,
Smt. Chandreyee Alam, Learned Advocate**

COURT ROOM NO. - 06

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	WPA 15093/2021	Santinath Mukhopadhyay Vs. State of West Bengal & Ors.	Biswajit Mal
2.	WPA 15097/2021	Asit Baran Pal Vs. State of West Bengal & Ors.	Biswajit Mal
3.	WPA 15103/2021	Dinabandhu Kaibartya Vs. State of West Bengal & Ors.	Biswajit Mal
4.	WPA 15118/2021	Saraswati De Banerjee Vs. State of West Bengal & Ors.	Biswajit Mal
5.	WPA 6303/2021	Swapnasree Majumdar Vs. State of West Bengal & Ors.	Ajay Barman Ray
6.	WPA 8884/2021	Anita Mukherjee Vs. State of West Bengal & Ors.	Ajay Barman Ray
7.	WPA 3173/2022	Tarak Nath Chanda Vs. State of West Bengal & Ors.	Dipayan Kundu
8.	WPA 8629/2021	Asok Kr. De Vs. State of West Bengal & Ors.	Banshi Badan Maity
9.	WPA 8638/2021	Md. Mohafuzul Haque Vs. State of West Bengal & Ors.	Banshi Badan Maity
10.	WPA 8644/2021	Mojibor Rahaman Vs. State of West Bengal & Ors.	Banshi Badan Maity
11.	WPA 8652/2021	Md. Hanif Vs. State of West Bengal & Ors.	Banshi Badan Maity
12.	WPA 8657/2021	Rehena Begum Vs. State of West Bengal & Ors.	Banshi Badan Maity
13.	WPA 8660/2021	Tushar Kanti Upadhyay Vs. State of West Bengal & Ors.	Banshi Badan Maity
14.	WPA 8664/2021	Pramatha Nath Dutta Vs. State of West Bengal & Ors.	Banshi Badan Maity
15.	WPA 8668/2021	Shyamal Kumar Mondal Vs. State of West Bengal & Ors.	Banshi Badan Maity
16.	WPA 15186/2021	Manik Kumar Guha Vs. State of West Bengal & Ors.	Biswajit Mal
17.	WPA 15188/2021	Md. Golam Rasul Vs. State of West Bengal & Ors.	Biswajit Mal
18.	WPA 15192/2021	Promod Kumar Roy Vs. State of West Bengal & Ors.	Biswajit Mal
19.	WPA 15258/2021	Manik Kumar Guha Vs. State of West Bengal & Ors.	Biswajit Mal
20.	WPA 15274/2021	Md. Golam Rasul Vs. State of West Bengal & Ors.	Biswajit Mal
21.	WPA 15282/2021	Md. Faizuddin Vs. State of West Bengal & Ors.	Biswajit Mal
22.	WPA 6388/2021	Sudha Adhikary Vs. State of West Bengal & Ors.	Moumi Yasmin
23.	WPA 8349/2021	Shyam Chandra Patra Vs. State of West Bengal & Ors.	Uttam Kumar Roy
24.	WPA 8233/2021	Tarapada Karmakar Vs. State of West Bengal & Ors.	Uttam Kumar Roy
25.	WPA 8452/2021	Kishor Chandra Bhaumik Vs. State of West Bengal & Ors.	Uttam Kumar Roy
26.	WPA 8413/2021	Kanailal Bhowmick Vs. State of West Bengal & Ors.	Uttam Kumar Roy

27.	WPA 8445/2021	Biswanath Bhoumik Vs. State of West Bengal & Ors.	Uttam Kumar Roy
28.	WPA 8347/2021	Bishnupriya Das Vs. State of West Bengal & Ors.	Samrat Dey Paul
29.	WPA 21436/2021	Bikash Kumar Lahiri Vs. State of West Bengal & Ors.	Arunava Ganguly
30.	WPA 22898/2017	Matilal Majumder Vs. State of West Bengal & Ors.	Rima Halder
31.	WPA 8621/2021	Sudarshan Samaddar Vs. State of West Bengal & Ors.	Nemai Chandra Saha
32.	WPA 14427/2021	Bharati Sarkar Mistry Vs. State of West Bengal & Ors.	Sabita Khutia Bhunya
33.	WPA 8618/2021	Santi Ghosal Vs. State of West Bengal & Ors.	Nemai Chandra Saha
34.	WPA 15500/2021	Chhabi Indu Vs. State of West Bengal & Ors.	Probal Sarkar
35.	WPA 8898/2022	Pramila Sarkar Vs. State of West Bengal & Ors.	Partha Sarkar
36.	WPA 8570/2022	Ashok Kumar Tikadar Vs. State of West Bengal & Ors.	Pankaj Halder
37.	WPA 7411/2021	Nikhil Chatterjee Vs. State of West Bengal & Ors.	Madhusudan Mondal
38.	WPA 10140/2021	Jagabandhu Razak Vs. State of West Bengal & Ors.	Arunesh Pathak
39.	WPA 809/2021	Ila Biswas Vs. State of West Bengal & Ors.	Sabita Khutia Bhunya
40.	WPA 10358/2019	Jyotsna Gope Vs. State of West Bengal & Ors.	Arpita Saha
41.	WPA 15870/2019	Kartick Chandra Roy Vs. State of West Bengal & Ors.	Sandip Ghosh
42.	WPA 14398/2019	Minakshi Sinha (Ray) Vs. State of West Bengal & Ors.	Tapas Kumar Dey
43.	WPA 3827/2022	Dr. Sanjoy Kumar Banerjee Vs. State of West Bengal & Ors.	Arunabha Som
44.	WPA 25976/2018	Shila Kabiraj & Anr. Vs. State of West Bengal & Ors.	Pinki Halder
45.	WPA 11428/2019	Manjur Ahmed Sanfui Vs. State of West Bengal & Ors.	Horonmoy Paik
46.	WPA 10280/2022	Moyazzem Hossain Vs. State of West Bengal & Ors.	Ambiya Khatun
47.	WPA 15021/2022	Mrs. Manika Chandi & Ors. Vs. State of West Bengal & Ors.	Mitali Das
48.	FMAT 572/2017	Oriental Insurance Co. Ltd. Vs. Manju Hazra & Ors.	Sucharita Paul
49.	FMA 317/2019	Oriental Insurance Co. Ltd. Vs. Sarifuddin Ahmed & Anr.	Parimal Kumar Pahari
50.	FMA 1579/2008	Oriental Insurance Co. Ltd Vs. Rina Rajak & Ors.	Sanjoy Paul
51.	FMA 2541/2013	Asha Adhikary & Anr. Vs. Oriental Insurance Co. Ltd & Anr.	Saidur Rahaman
52.	FMAT 1023/2014	Sahanara Bibi & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Saidur Rahaman
53.	FMA 590/2017	Chandu Bose Vs. Oriental Insurance Co. Ltd. & Anr.	Saidur Rahaman
54.	FMA 36/2021	Parvati Ray Vs. Oriental Insurance Co. Ltd. & Anr.	Saidur Rahaman
55.	FMAT 1329/2019	Bulbuli Das Vs. Oriental Insurance Co. Ltd. & Ors.	Saidur Rahaman
56.	FMA 39/2021	Radharani Sarkar Vs. Oriental Insurance Co. Ltd. & Ors.	Saidur Rahaman
57.	FMAT 738/2017	Tulu Rani Tafadar Vs. Oriental Insurance Co. Ltd. & Anr.	Saidur Rahaman
58.	FMAT(MV)38/2022	Aresa Bibi & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Subhankar Mondal
59.	FMAT(MV)152/2022	Santanu Pramanik Vs. Oriental Insurance Co. Ltd. & Anr.	Subhankar Mondal
60.	FMA 3601/2014	Sk. Salamuddin Vs. Oriental Insurance Co. Ltd. & Anr.	Saidur Rahaman
61.	FMA 1736/2019	Mira Chakraborty Vs. Oriental Insurance Co. Ltd.	Saidur Rahaman
62.	FMA 2936/2013	Dolon Ghosh & Anr. Vs. Oriental	Saidur Rahaman

		Insurance Co. Ltd. & Anr.	
63.	FMA 1022/2013	Deben Pal & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Saidur Rahaman
64.	FMA 2291/2013	Rafiza Bewa & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Saidur Rahaman
65.	FMA 66/2013	Jalekha Bibi & Anr. Vs. Divisional Manager, Oriental Insurance Co. Ltd. & Anr.	Saidur Rahaman
66.	FMA 1321/2013	Babi Das & Ors. Vs. Divisional Manager, Oriental Insurance Co. Ltd. & Anr.	Saidur Rahaman
67.	FMAT 245/2012	Lichu Roy & Anr. Vs. Oriental Insurance Co. Ltd. & Anr.	Jayanta Kr. Mondal
68.	FMA 588/2017	Unnati Rani Saha Vs. Oriental Insurance Co. Ltd. & Anr.	Saidur Rahaman
69.	FMAT 145/2012	Oriental Insurance Co. Ltd. Vs. Basana Biswas & Anr.	Parimal Kumar Pahari
70.	FMAT(MV)348/2022	Sutapa Dutta Vs. Oriental Insurance Co. Ltd. & Anr.	Muktokesh Das
71.	FMAT(MV)342/2022	Chhanda Muhuri Vs. Oriental Insurance Co. Ltd. & Anr.	Muktokesh Das
72.	FMAT(MV)349/2022	Minoti Goswami & Ors. Vs. Oriental Insurance Co. Ltd. & Ors.	Muktokesh Das
73.	FMAT(MV)353/2022	Sikha Rani Roy & Anr. Vs. Oriental Insurance Co. Ltd. & Ors.	Muktokesh Das
74.	FMAT(MV)350/2022	Abdul Ohab Mondal & Anr. Vs. Oriental Insurance Co. Ltd. & Anr.	Muktokesh Das
75.	FMAT(MV)354/2022	Sandhya Halder & Anr. Vs. Oriental Insurance Co. Ltd. & Ors.	Muktokesh Das
76.	FMAT(MV)352/2022	Suchitra Chowdhury & Ors. Vs. Oriental Insurance Co. Ltd.	Muktokesh Das
77.	FMA 723/2010	Arati Bagdi & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Krishanu Banik
78.	FMA 649/2014	Solimuddin Ahamed & Anr. Vs. D.M. Oriental Insurance Co. Ltd & Anr.	Saidur Rahaman
79.	FMA 439/2012	New India Assurance Co. Ltd. Vs. Sundari Devi Mahato & Anr.	K K Das
80.	FMA 938/2005	Kamli Devi & Ors. Vs. New India Assurance Co. Ltd.	Krishanu Banik
81.	FMA 996/2004	Rabindra Nath Sahoo Vs. New India Assurance Co. Ltd.	Krishanu Banik
82.	FMAT 863/2012	Smtya. Mina Mandal @ Mina Rani Mandal & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Krishanu Banik
83.	FMA 6/2014	Archana Sarkar & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Krishanu Banik
84.	FMA 722/2010	Lalit Pal @ Latit Pal Vs. New India Assurance Co. Ltd & Anr.	Krishanu Banik
85.	FMA 1575/2008	Md. Tarikul Islam Vs. New India Assurance Co. Ltd	Krishanu Banik
86.	FMAT 4166/2005	Jhulan Kumar Vs. New India Assurance Co. Ltd	Krishanu Banik
87.	FMA 1469/2009	Biswanath Maity & Anr. Vs. New India Assurance Co. Ltd & Anr.	Krishanu Banik
88.	FMAT 1479/2009	Jahanara Bibi Vs. New India Assurance Co. Ltd & Ors.	Krishanu Banik
89.	FMAT 407/2003	Ganesh Singh Vs. New India Assurance Co. Ltd	Krishanu Banik
90.	FMA 137/2010	Johara Bibi & Anr. Vs. New India Assurance Co. Ltd & Ors.	Krishanu Banik
91.	FMA 856/2009	Khagendranath Mondal & Anr. Vs. New India Assurance Co. Ltd & Anr.	Krishanu Banik
92.	FMAT 1403/2010	Aparna Malik & Ors. Vs. Somenath Roy & Anr.	Krishanu Banik
93.	FMAT 375/2013	Manik Singha & Anr. Vs. New India Assurance Co. Ltd & Anr.	Krishanu Banik
94.	FMA 479/2017	New India Assurance Co. Ltd. Vs. Sulekha Samaddar & Ors.	Parimal Kr. Pahari
95.	FMA 481/2017	New India Assurance Co. Ltd. Vs. Sulekha Samaddar & Ors.	Parimal Kr. Pahari
96.	FMAT 402/2011	Biswajit Das Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Kr. Mondal

97.	FMAT 1892/2009 FMA 738/2022	Uttam Roy Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Kr. Mondal
98.	FMAT 491/2016	Narayan Chandra Dey Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Kr. Mondal
99.	FMAT 801/2021 FMA 394/2022	New India Assurance Co. Ltd. Vs. Anup Malik & Anr.	Sanjay Paul
100.	FMA 1300/2009	Masura Begam & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Krishanu Banik
101.	FMAT(MV)244/20 22	Parthana Rajwar & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Muktokesh Das
102.	FMA 550/2008	Rekha Das & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
103.	FMA 1306/2008	Tapati Mondal & Ors. Vs. New India Assurance Co. Ltd.	Amit Ranjan Roy
104.	FMA 1333/2008	Sukumar Biswas Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
105.	FMA 337/2011	New India Assurance Co. Ltd. Vs. Deep Jharna Devi & Ors.	Saibalendu Bhowmick
106.	FMA 833/2022	Jharna Maiti & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
107.	FMAT 1512/2008	Badli bibi & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
108.	FMAT 1142/2009	Ratnesh Mishra @ Ritesh Mishra Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
109.	FMAT 62/2010	Hira Moti Shaw Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
110.	FMAT 1307/2009	Bina Devi Jha & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
111.	FMAT 550/2013	Mitali Ghosh & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
112.	FMAT 870/2014	Rikta Dhar & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
113.	FMAT(MV)314/20 22 With FMA 831/2022	New India Assurance Co. Ltd. Vs. Sabita Biswas & Anr. With Sabita Biswas Vs. New India Assurance Co. Ltd. & Anr.	Sucharita Pal Amit Ranjan Roy
114.	FMA 534/2006	New India Assurance Co. Ltd. Vs. Mahadeb Dutta	Gopa Das Mukherjee
115.	FMAT(MV)357/20 22	Kanchan Sarkar & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Muktokesh Das
116.	FMA 1505/2011	Manija Molla & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Ali Imam Shah
117.	FMA 1291/2009	Bishnu Pada Nayek & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
118.	FMA 651/2021	Sonamani Mardi & Ors. Vs. New India Assurance Co. & Anr.	Saidur Rahaman
119.	FMA 955/2021	Sukumar Roy Vs. New India Assurance Co. Ltd. & Ors.	Saidur Rahaman
120.	FMA 1072/2021	Tapati Biswas & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
121.	FMA 1055/2012	Sk. Khodeja & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
122.	FMA 443/2011	New India Assurance Co. Ltd. Vs. Surajit Dhara@ Saheb Dhara & Anr.	Soumendra Nath Ganguly
123.	FMA 278/2021	Madhabi Mahata & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
124.	FMAT 772/2009 FMA 1116/2009	Santori Devi & Ors. Vs. New India Assurance Co. Ltd. & Ors.	Amit Ranjan Roy
125.	FMAT 240/2012 FMA 817/2012	New India Assurance Co. Ltd. Vs. Brij Nandan Sharma & Anr.	K K Das
126.	FMAT 869/2014	Nur Alam Khan Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
127.	FMAT 347/2014	Kurana @ Karuna Bouri @ Bauri & Ors. Vs. New India Assurance Co. Ltd. & Ors.	Amit Ranjan Roy
128.	FMAT 1523/2012	Rina Mazumdar & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
129.	FMAT(MV)267/20 22	Manak Hansda & Ors. Vs. New India Assurance Co. Ltd. & Ors.	Amit Ranjan Roy

130.	FMA 3755/2016	Khajina Sekh @ Bibi & Anr. Vs. New India Assurance Co. Ltd & Anr.	Amit Ranjan Roy
131.	FMA 381/2019	Shyamaprasad Ganguly Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
132.	FMA 279/2011	Gulzar Hussain @ Gilzar Hossain & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
133.	FMAT 1273/2014	Bulurani Das & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
134.	FMA 779/2021	New India Assurance Co. Ltd. Vs. Kumkum Dey & Ors.	Parimal Kr. Pahari
135.	FMA 463/2012	New India Assurance Co. Ltd. Vs. Pranati Chanda & Ors.	K K Das
136.	FMAT 1556/2012	New India Assurance Co. Ltd. Vs. Jhuma Kundu & Ors.	Soumendra Nath Ganguly
137.	FMAT 3246/2006	Kamala Paul & Ors. Vs. New India Assurance Co. Ltd.	Jayanta Kr. Mondal
138.	FMAT(MV)280/2022	Jhuma Pal & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Kr. Mondal
139.	FMA 1107/2021	Mandira Ghosal & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Subhankar Mondal
140.	FMAT 830/2018 COT 70/2019	Reliance General Ins. Co. Ltd. Vs. Ricky Chatterjee & Anr.	K K Das
141.	FMA 2662/2015	Sumita Pradhan & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
142.	FMA 3464/2015	Reliance General Insurance Co. Ltd. Vs. Saraswati Dolai & Ors.	K K Das
143.	FMA 769/2021	Reliance General Insurance Co. Ltd. Vs. Kajal Maiti & Ors.	K K Das
144.	FMA 620/2019	Reliance General Insurance Co. Ltd. Vs. Rijia Sultana & Ors.	K K Das
145.	FMAT 486/2020	Reliance General Insurance Co. Ltd. Vs. Milan Das & Anr.	K K Das
146.	FMAT 488/2020	Reliance General Insurance Co. Ltd. Vs. Susmita Mahapatra & Ors.	K K Das
147.	FMA 912/2022	Rebati Sasmal & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
148.	FMA 39/2019	Reliance General Insurance Co. Ltd. Vs. Bali Ram Rai & Anr.	K K Das
149.	FMA 2318/2014	Reliance General Insurance Co. Ltd. Vs. Md. Sifique Alam @ Safik Alam & Anr.	K K Das
150.	FMA 360/2022	Sekh Sarifuddin & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.	Saidur Rahaman
151.	FMA 1601/2013	Rajib Ghosh Vs. Reliance General Ins. Co. Ltd. & Anr.	Saidur Rahaman
152.	FMAT 428/2016	Krishna Saha & Ors. Vs. Reliance General Insurance Co. Ltd. & Ors.	Amit Ranjan Roy
153.	FMAT 684/2019	Reliance General Insurance Co. Ltd. Vs. Arati Chakraborty & Ors.	K K Das
154.	FMA 58/2016	ICICI Lombard General Insurance Co. Ltd. Vs. Mithu Tarafdar & Ors.	Sayak Majumdar
155.	FMAT 353/2017	ICICI Lombard General Insurance Co. Ltd. Vs. Gulban Bibi & Ors.	Parimal Kumar Pahari
156.	FMA 375/2017	ICICI Lombard General Insurance Co. Ltd. Vs. Belal Mallick & Anr.	Parimal kr. Pahari
157.	FMA 772/2012	ICICI Lombard General Insurance Co. Ltd. Vs. Md. Atiyer Rahaman Beg & Anr.	Sayak Majumdar
158.	FMA 213/2021	ICICI Lombard General Insurance Co. Ltd. Vs. Anjali Pal & Ors.	Parimal Kumar Pahari
159.	FMA 1045/2015	Deb Bahadur Khatri Vs. IFFCO TOKIO General Insurance Co. Ltd. & Ors.	Krishanu Banik

Supplementary list of cases

for the National Lok Adalat dated 13.08.2022 for Bench No. – I

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	MAT No. 1261 of 22	State of West Bengal & Ors. Vs. Sk. Rustom Mohammad	
2.	MAT No. 1262 of 22	State of West Bengal & Ors. Vs. Jagannath Doloi	
3.	MAT No. 1263 of 22	State of West Bengal & Ors. Vs. Dr. Bimal Kumar Goswami	
4.	MAT No. 1265 of 22	State of West Bengal & Ors. Vs. Bijan Kumar Chakraborty	
5.	MAT No. 1266 of 22	State of West Bengal & Ors. Vs. Nirmala Ghosh	
6.	FMA 2126/13	The New India Assurance Co. Ltd. Vs. Smt. Chintamoni Munda	Rajesh Singh
7.	FMAT 1874/03	Shila Roy & Ors. Vs. National Insurance Co. Ltd.	Krishanu Banik
8.	FMA 658 of 21	National Insurance Ltd. Vs. Ruma Bouri & Ors.	K. K. Das
9.	FMA 658 of 10	Cmt. Chaya Rani Chakraborty & Ors. Vs. The National Insurance Co. Ltd. & Anr.	Krishanu Banik
10.	FMA 481/2009	Hari Prasad Chowdhury & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Krishanu Banik
11.	FMAT 23/2003	Tapati Karmakar & Ors. Vs. New India Assurance Co. Ltd.	Krishanu Banik

NATIONAL LOK ADALAT

13th Day of August, 2022

BENCH - II

**The Hon'ble Justice Siddhartha Roy Chowdhury,
Sri Siddhartha Lahiri, Learned Advocate**

COURT ROOM NO. - 8

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FAT 269/2017	State of West Bengal & Anr. Vs. Sadhana Roy	Prasanta Behari Mahata
2.	FAT 270/2017	State of West Bengal & Anr. Vs. Surajit Roy	Prasanta Behari Mahata
3.	FAT 271/2017	State of West Bengal & Anr. Vs. Sobhen Roy	Prasanta Behari Mahata
4.	FAT 376/2017	State of West Bengal & Ors. Vs. Ritwick Ray	Prasanta Behari Mahata
5.	FAT 377/2017	State of West Bengal & Ors. Vs. Aumit Ray	Prasanta Behari Mahata
6.	FAT 378/2017	State of West Bengal & Ors. Vs. Ashis Roy	Prasanta Behari Mahata
7.	FAT 379/2017	State of West Bengal & Ors. Vs. Arjun Roy	Prasanta Behari Mahata
8.	FAT 380/2017	State of West Bengal & Ors. Vs. Aurko Roy	Prasanta Behari Mahata
9.	FAT 381/2017	State of West Bengal & Ors. Vs. Swati Roy	Prasanta Behari Mahata
10.	FAT 118/2017	Santwana Biswas Vs. State of West Bengal & Anr.	Amitava Raha
11.	FAT 119/2017 FA 11/2021	Siladitya Gupta Vs. Baseena Zahir @ Disha Gupta @ Sonia	Deb Kumar Sen
12.	FAT 120/2017	Zenith File Makers & Ors. Vs. The Jammu & Kashmir Bank Ltd. & Anr.	Md. Shakir
13.	FAT 121/2017	Sadhan Biswas @ Sadhan Kumar Biswas Vs. Nupur Biswas nee Mandal	Amritam Mandal
14.	FAT 126/2017	Smt. Jyoti Singh Vs. Asit Kumar Singh	Shreya Trivedi
15.	FAT 127/2017	Prabir Kumar Banerjee Vs. Vijaya Bank & Anr.	Soumya Banerjee
16.	FAT 128/2017	Sumanta Sundar Dutta Vs. Kolkata Port Trust & Ors.	Arabinda Manna
17.	FAT 129/2017	Hiran Kumar Mitra & Anr. Vs. Renu Mitra & Ors.	Tirtha Pati Acharyya
18.	WPA 21712/2018	Sukhchand Kuilya Vs. State of West Bengal & Ors.	Sayanti Das
19.	FMAT 499/2011	Lalamana Bibi Sekh & Orr. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
20.	FMAT 1294/2013	Gita Rani Ghorai & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
21.	FMA 1118/2013	Satya Nayek @ Sourav Nayek Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
22.	FMAT 1370/2014	National Insurance Co. Ltd. Vs. Karuna Gumtya & Ors.	Saibalendu Bhowmick
23.	FMA 1775/2015	Sahasrangshu Das @ Sahasmangshu Das & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
24.	FMAT 619/2019	National Insurance Co. Ltd. Vs. Kakali Samanta & Ors.	Rajesh Singh
25.	FMA 1895/2014	Shakhina Bibi @ Baby Khatun & Ors. Vs. National Ins. Co. Ltd. & Anr.	Jayanta Kr. Mondal
26.	FMA 1362/2021	Sefifa Seikh & Ors. Vs. National Insurance Co. Ltd. & Ors.	Jayanta Kr. Mondal

27.	FMAT 189/2020	National Insurance Co. Ltd. Vs. Suparna Sarkar & Ors.	Rajesh Singh
28.	FMA 791/2007	National Insurance Co. Ltd. Vs. Arati Samanta	Afroz Alam
29.	FMAT 1373/2011	Kailash Mondal & Anr. Vs. National Insurance Co. & Ors.	Krishanu Banik
30.	FMAT 1296/2009	National Ins. Co. Ltd. Vs. Krishna @ Krishna Pada Chowdhury & Ors.	Parimal Kumar Pahari
31.	FMA 4456/2016	National Insurance Co. Ltd. Vs. Md. Hasimuddin & Ors.	Afroz Alam
32.	FMA 1138/2021	National Insurance Co. Ltd. Vs. Gita Rani & Anr.	Rajesh Singh
33.	FMA 923/2021	National Insurance Co. Ltd. Vs. Anando Kumar Biswas & Anr.	Sanjay Paul
34.	FMA 460/2007	National Insurance Co. Ltd. Vs. Abdur Rashid	Rajesh Singh
35.	FMA 585/2004	National Insurance Co. Ltd. Vs. Binapani Mondal	Sushil Kr. Das
36.	FMA 2473/2005	National Ins. Co. Ltd. Vs. Gita Jana	Deb Narayan Roy
37.	FMAT 765/2021	Bimal Chandra Das Vs. National Insurance Co. Ltd. & Anr.	Subhankar Mondal
38.	FMA 729/2022	National Insurance Co. Ltd. Vs. Susama Adhikary & Ors.	Sucharita Pal
39.	FMAT 809/2021	Sakuntala Maity & Ors. Vs. National Insurance Co. Ltd. & Anr.	Subhankar Mondal
40.	FMA 2949/2016	National Insurance Co. Ltd. Vs. Debasis Hazra & Ors.	K K Das
41.	FMAT(MV)243/2022	Laili Sekh & Anr. Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
42.	FMAT 996/2017	Ashoke Biswas Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
43.	FMAT 731/2016	Anita Biswas & Ors. Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
44.	FMAT 789/2021	Rajkumar Ghosh Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
45.	FMAT(MV)344/2022	Tapan Saha Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
46.	FMAT(MV)351/2022	Shyamoli Pramanick & Ors. Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
47.	FMAT(MV)343/2022	Nibedita Sadhukhan & Ors. Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
48.	FMA 98/2007	National Insurance Co. Ltd. Vs. Surinder Singh Chimney	Parimal Kumar Pahari
49.	FMA 2391/2004	National Insurance Co. Ltd. Vs. Chanchala Mondal	K K Das
50.	FMA 853/2004	National Insurance Co. Ltd. Vs. Archana Adhikary	K K Das
51.	FMA 348/2007	National Insurance Co. Ltd. Vs. Sandip Modak	Pradip Kumar Pal Chowdhury
52.	FMA 106/2007	National Insurance Co. Ltd. Vs. Nazima Bibi	Parimal Kumar Pahari
53.	FMA 1724/2015	National Insurance Co. Ltd. Vs. Asha Rani Kuilya & Ors.	Afroz Alam
54.	FMA 109/2007	National Insurance Co. Ltd. Vs. Sarama Sarkar	Abhijit Gangopadhyay
55.	FMA 999/2007	National Insurance Co. Ltd. Vs. Nurnesha Bewa	Parimal Kr. Pahari
56.	FMA 1343/2017	National Insurance Co. Ltd. Vs. Anurupa Pramanick @ Palit & Ors.	K K Das
57.	FMAT 596/2014	National Insurance Co. Ltd. Vs. Manju Deb Barman & Ors.	Parimal Kumar Pahari
58.	FMA 1168/2009	National Insurance Co. Ltd. Vs. Pratyay Kiran Das & Anr.	Deb Narayan Roy
59.	FMA 1442/2013	National Insurance Co. Ltd. Vs. Saraswati Mardi & Ors.	Sanjay Paul
60.	FMAT 803/2018	National Insurance Co. Ltd. Vs. Mithu Bhowmick & Ors.	Parimal Kumar Pahari
61.	FMA 227/2019	National Insurance Co. Ltd. Vs. Jahanara Bibi & Ors.	Saibalendu Bhowmick
62.	FMA 338/2007	National Insurance Co. Ltd. Vs. Sk. Saidul	K K Das

63.	FMA 945/2006	National Insurance Co. Ltd. Vs. Balbinder Singh @ Balwinder Singh	M P Chakraborty
64.	FMA 1044/2015	Paritosh Debbarman @ Paritosh Kr. Debbarman Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
65.	FMAT 1497/2011	Runa Pandit & Ors. Vs. National Insurance Co. Ltd.	Krishanu Banik
66.	FMAT 234/2013	Niyati Mohanty & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
67.	FMA 1446/2014	Purnima Roy & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
68.	FMAT 621/2011	Palwindra Singh @ Palbinder Singh & Anr. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
69.	FMA 872/2013	Ranjit Mondal & Anr. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
70.	FMA 224/2006	Ranjit Mondal & Ors. Vs. National Insurance Co. Ltd.	Krishanu Banik
71.	FMA 171/2017	National Insurance Co. Ltd. Vs. Nona Khan & Ors.	Sucharita Pal
72.	FMA 1256/2016	National Insurance Co. Ltd. Vs. Sautap Sain & Ors.	Sucharita Pal
73.	FMA 24/2012	National Insurance Co. Ltd. Vs. Usha Sahoo & Ors.	Debo Prasad Nath
74.	FMA 233/2011	Abdul Mannan Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
75.	FMA 1576/2008	Amal Kr. Ghosh Vs. National Insurance Co. Ltd.	Krishanu Banik
76.	FMA 914/2013	Bijoli Das & Anr. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
77.	FMA 935/2011	Minor Goutam Pradhan Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
78.	FMAT 232/2015	Kalpna Chatterjee & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
79.	FMA 158/2010	Khatirul Islam @ Sk. Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
80.	FMAT 777/2011	Laxmi Debnath Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
81.	FMA 970/2009	Lokman Ali Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
82.	FMAT 63/2014	Manju Malakar & Ors. Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
83.	FMAT 4369/2006	Nabia Layek Vs. National Insurance Co. Ltd.	Krishanu Banik
84.	FMAT 2879/2006	Nasiruddin Ansari Vs. National Insurance Co. Ltd.	Krishanu Banik
85.	FMA 323/2009	Sampa Sen & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
86.	FMAT 395/2015	Sheela Kuiti & Ors. Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
87.	FMA 136/2021	Harun Rashid & Ors. Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
88.	FMA 226/2021	Swapan Rana Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
89.	FMA 350/2004	Bina Pani Mandal & Anr. Vs. Divisional Manager, National Insurance Co. Ltd.	Krishanu Banik
90.	FMA 341/2010	Akhter Hossain Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
91.	FMA 16/2008	Anurupa Bera & Ors. Vs. National Ins. Co. Ltd. & Anr.	Krishanu Banik
92.	FMA 414/2022	Pratima Bhunia(Jana) & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
93.	FMAT 265/2007	Abdur Rajak Gayen Vs. National Insurance Co. Ltd.	Krishanu Banik
94.	FMA 2216/2016	Amal Kumar Roy & Ors. Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
95.	FMA 2348/2005	Bhajan Bangal Vs. National Insurance Co. Ltd.	Krishanu Banik
96.	FMA 196/2011	Ajit Kr. Jana & Anr. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik

97.	FMA 485/2007	Hapan Hansda @ Sohid Hansda & Anr. Vs. National Insurance Co. Ltd.	Krishanu Banik
98.	FMAT 1586/2012	Basanti Dutta Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
99.	FMA 514/2011	Tapasi Singha @ Mondal & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
100.	FMAT 1396/2014	Bimal Mondal Represented by his wife Bijali Mondal Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
101.	FMA 1510/2014	Amrita Tewari @ Tiwari & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
102.	FMAT 688/2006	Jayuddin Sk. Vs. National Insurance Co. Ltd.	Krishanu Banik
103.	FMAT(MV)78/2022	Sukhmani Saren & Ors. Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
104.	FMA 985/2013	Nirashi Rajbanshi @ Nirashi Das Vs. D.M National Ins. Co. Ltd. & Anr.	Saidur Rahaman
105.	FMA 3860/2016	National Insurance Co. Ltd. Vs. Shikha Kundu (Mondal) & Ors.	Saibalendu Bhowmick
106.	FMA 158/2016	Bikash Mondal Vs. National Insurance Co. Ltd. & Anr.	Saidur Rahaman
107.	FMA 1577/2008	National Insurance Co. Ltd. Vs. Aparna Goswami & Ors.	Rajesh Singh
108.	FMA 2016/2016	National Insurance Co. Ltd. Vs. Asama Bibi & Ors.	Kisen Kr. Agarwal
109.	FMA 2224/2016	Amit Bhakat Vs. National Insurance Co. Ltd. & Anr.	Saidur Rahaman
110.	FMA 1229/2008	Maku Mejhan @ Majhi & Ors. Vs. National Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
111.	FMA 288/2013	Toyana Ali Sk. Vs. National Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
112.	FMA 3363/2015	Prasanna Biswas Vs. National Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
113.	FMA 653/2016	Sangita Devi & Ors. Vs. National Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
114.	FMA 803/2018	Aparna Dutta & Ors. Vs. National Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
115.	FMA 553/2021	Uttam Das Vs. National Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
116.	FMA 1100/2021	Champa Kisku Vs. National Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
117.	FMA 322/2022	Ripon Pramanik Vs. National Insurance Co. Ltd. & Ors.	Amit Ranjan Roy
118.	FMA 527/2022	Puja Mondal & Ors. Vs. National Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
119.	FMAT 1062/2013	Reba Chatterjee & Ors. Vs. National Insurance Co. Ltd. & Ors.	Amit Ranjan Roy
120.	FMA 2716/2016	Nurnama Khatun & Ors. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Kr. Mondal
121.	FMA 314/2012	Purabi Debsharma & Ors. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Kr. Mondal
122.	FMA 1842/2014	National Insurance Co. Ltd. Vs. Kanak Bhattacharjee & Ors.	Sanjay Paul
123.	FMA 670/2022	Vina Debi @ Bina Debi & Ors. Vs. National Insurance Co. Ltd. & Ors.	Jayanta Kr. Mondal
124.	FMA 3276/2016	National Insurance Co. Ltd. Vs. Nazneen Begam & Ors.	Saibalendu Bhowmick
125.	FMA 4473/2016	National Insurance Co. Ltd. Vs. Dipti Sar & Ors.	Saibalendu Bhowmick
126.	FMAT 43/2010	Hiranmoy Samaddar & Anr. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Kr. Mondal
127.	FMAT 1559/2013	Chotti Begam & Ors. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Kr. Mondal
128.	FMAT 1185/2008	Namita Dhara & Ors. Vs. Bikash Sil & Anr.	Jayanta Kr. Mondal
129.	FMAT 1744/2009	Sairum @ Meherunnesa Ali & Ors. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Kr. Mondal
130.	FMAT 417/2019	Usharani Maiti & Ors. Vs. National Insurance Co. Ltd.	Jayanta Kr. Mondal
131.	FMAT 1023/2015	Nirmala Barman & Ors. Vs. National	Jayanta Kr. Mondal

		Insurance Co. Ltd. & Anr.	
132.	FMAT 1389/2013	National Insurance Co. Ltd. Vs. Ajit Kr. Maity & Anr.	Arabindo Kundu
133.	FMAT 50/2019	Namita Majumdar & Ors. Vs. United India Assurance Co. Ltd. & Anr.	Krishanu Banik
134.	FMA 7/2014	Nakul Adi & Ors. Vs. United India Insurance Co. Ltd. & Ors.	Krishanu Banik
135.	FMAT(MV)246/2022	Tahima Bibi Sekh & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Muktokesh Das
136.	FMAT 200/2012	Anita Das & Ors. Vs. United India Insurance Co. Ltd.	Santosh Kumar Das
137.	FMAT 963/2015	United India Insurance Co. Ltd. Vs. Smt. Subhadra Biswas & Anr.	Parimal Kumar Pahari
138.	FMA 825/2012	United India Insurance Co. Ltd. Vs. Jharna Biswas (Sharma) & Anr.	Parimal Kr. Pahari
139.	FMA 669/2022	Rekha Pal Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Subhankar Mondal
140.	FMA 167/2011	Badani Murmu & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd.	Krishanu Banik
141.	FMA 852/2012	Alo Rani Sarkar Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Krishanu Banik
142.	FMAT 100/2016	Aaidun Bibi & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Krishanu Banik
143.	FMAT 318/2021	Ananda Das Vs. Bajaj Allianz General Insurance Co. Ltd. & Ors.	Amit Ranjan Roy
144.	FMA 830/2022	Maloti Hansda Tudu @ Malati Tudu & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Saidur Rahaman
145.	FMAT(MV)289/2022	Monika Khatun & Ors. Bajaj Allianz General Insurance Co. Ltd.	Saidur Rahaman
146.	FMA 340/2022	Naseba Bibi & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Saidur Rahaman
147.	FMAT 9/2022	Bhudeshwar Barman & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Krishanu Banik
148.	FMAT 714/2017	Bajaj Allianz General Insurance Co. Ltd. Vs. Rupni Hembram & Anr.	Rajesh Singh

Supplementary list of cases

for the National Lok Adalat dated 13.08.2022 for Bench No. – I I

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FMAT(MV)8/2022	Oriental Insurance Co. Ltd. Vs. Ashalata Bose & Anr.	Sucharita Paul
2.	FMAT(MV)36/2022 FMA 344/2022	Oriental Insurance Co. Ltd. Vs. Dudh Kumar Halder & Anr.	Sucharita Paul
3.	FMAT 472/2020	Oriental Insurance Co. Ltd. Vs. Phulava Devi &	Rajesh Singh
4.	FMA 2141/2013	Manuara Bibi & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
5.	FMA 736/2008	New India Assurance Co. Ltd. Vs. Dilip Bakuli & Anr.	Saibalendu Bhowmick
6.	FMAT 1200/2012	Tribeni Bera & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Krishanu Banik
7.	FMAT 13/2008	Tanuja Sekh & Ors. New India Assurance Co. Ltd. & Anr.	Krishanu Banik
8.	FMAT 842/2014	Tarabati Devi Vs. New India Assurance Co. Ltd. & Anr.	Krishanu Banik
9.	FMAT 427/2011	Tara Rani Dolai @ Doloi & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Krishanu Banik
10.	FMA 1725/2018	Bajaj Allianz General Insurance Co. Ltd. Vs. Kalpana Pradhan & Ors.	Rajesh Singh
11.	FMA 611/2011	Sk. Sarafat Ali @ Sk. Sarafat Vs. New India Assurance Co. Ltd. & Anr.	Krishanu Banik
12.	FMA 2548/2014	Bajaj Allianz General Insurance Co. Ltd. Vs. Muniya & Ors.	Rajesh Singh
13.	FMAT 683/2017	National Insurance Co. Ltd. Vs. Sujata Sengupta & Ors.	Sanjay Paul
14.	FMA 1034/2010	Anima Beltharia & Anr. Vs. National Insurance Co. Ltd.	Jayanta Banerjee
15.	FMA 108/2009	National Insurance Co. Ltd. Vs. Narayan Kumbhakar & Ors.	Sucharita Paul
16.	FMA 561/2012	Bajaj Allianz General Insurance Co. Ltd. Vs. Afroja Khatun & Ors.	Rajesh Singh
17.	FMAT 126/2019	National Insurance Co. Ltd. Vs. Papiya Aru & Ors.	M P Chakraborty
18.	FMA 375/2022	National Insurance Co. Ltd. Vs. Jagannath Halder & Anr.	Sanjay Paul
19.	FMAT(MV)196/2022	Cholamandalam MS General Insurance Co. Ltd. Vs. Hasi Mondal & Ors.	Soumalya Ganguly
20.	FMA 43/2019	Shriram General Insurance Co. Ltd. Vs. Aleya Bibi & Ors.	Rajesh Singh